

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. Company Petition/221/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Indospace Skcl Industrial Park
Oragadam Private Limited**

Section: 66(1) of Companies Act, 2013

ORDER

CA, Harsh C. Ruparelia appeared for the Petitioner. List the matter on
15.05.2024 for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)